BENCH-II

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

T.P No. 260/KB/2017 (C.P No. 341/2014)

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th July, 2017, 10.30 A.M.

Name of the Company Under Section		Surya Alloy Industries Ltd.& 3 Ors. 391(2) 394		

1) Ha Sidhanthan Shannan, Adv on behalf of SMike of Adv Shannah Hibrar Adv SMn Manish Rungton Basu, Adv SRungton Pauly 177
3) He Normalia Basu, Adv

 $\underline{24_07_2017\text{-}T.P.No.260/KB/2017(C.P.No.341/2014)} - Surya\ Alloy\ Industries\ Ltd.\\ \underline{\&\ 3\ Ors.}$

ORDER

Ld. Lawyer namely Mr. Sounak Mitra, Advocate appeared on behalf of one Mr. Manish Rungta by signing attendance sheet and apprised that an arbitration proceeding is going on, wherein Mr. Manish Rungta is also one of the party and settlement talk is under progress.

He further prayed for some time as there is every likelihood of global family settlement. Heard, prayer is allowed.

Fixed on 28.08.2017.

MANORAMA KUMARI MEMBER(J)